

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 17377/2017

U.P. AVAS EVAM VIKAS PARISHAD & ANR.

Appellant(s)

VERSUS

KEDAR MISHRA

Respondent(s)

Date : 25-07-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr Abhishek Kumar Singh, Adv.
Mr. Vishwajit Singh, AOR

For Respondent(s)

Mr Abhishek Chakraborty, Adv.
Mr Hemant Kumar, Adv.
Mr. Sumit Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has failed to file counter affidavit despite last opportunity having been granted, as such, further opportunity is declined.

Affidavit of valuation and ad valorem court fee has not been filed, as such, registry to process the matter for listing before the Hon'ble Judge in Chambers for appropriate orders.

KAPIL MEHTA
Registrar
25.07.2018

hj